periods of Indian history.

"Prani Vihar" at Asola

3067. SHRI RAVI NARAYAN PANI: Will the PRIME MINISTER be pleased to state:

- (a) whether Government propose to start or have started a "Prani Vihar" at Asola, South Delhi:
 - (b) if so, the details thereof; and
- (c) the expenditure incurred or likely to be incurred thereon?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FOR-ESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMEN-TATION (SHRIMATI MANEKA GANDHI): (a) and (b). Delhi Administration have notified an area of 10.75 square kilometers of land in Gaon Sabhas of Asola, Sahurpur and Maidangarhi as Wildlife Sanctuary under Section 18 of the Wild Life (Protection) Act, 1972.

The total estimated cost of the project is Rs. 5.00 crores, out of which expenditure of Rs. 1.75 crores has been incurred so far.

Western Ghat Scheme

3068. PROF. GOPALRAO MAYEKAR: Will the PRIME MINISTER be pleased to state:

- (a) the criteria for inclusion of any area in the "save western ghat" scheme;
- (b) the talukas of Goa State included in the scheme; and
 - (c) the taluk as proposed for inclusion?

THE PRIME MINISTER (SHRI VISH-WANATH PRATAP SINGH): (a) and (b). Planning Commission is not aware of any scheme called "save western ghats". However, there is a Western Ghats Development Programme, the relevant information relating to which is as follows:

The delineation of the Western Ghats area was originally done on the basis of the Irrigation Atlas of India, which formed part of the report of the Second Irrigation Commission. The delineation issue was later on referred to the Town and Country Planning Organization who identified the Western Ghats area on the basis of the following criteria:

- the taluka should be taken as a a) unit.
- at least 20 per cent of the tab) lukas should be above 600 metres elevation; and
- c) if should be contiguous to the Western Ghats. A one man committee consisting of Dr. M.S. Swaminathan, Member, Planning Commission was set up subsequently for finalizing the delineation of the Western Ghats area for the purpose of the programme. The Committee decided that the States may be allowed to continue the programme in all the Talukas initially identified and also to extend it to the talukas suggested for addition by the Town and Country Planning Organisation.

Satari, Sanguem and Canacona talukas of Goa have been included under the W.G.D.P.

(c) There is no such proposal with the Planning Commission in respect of the scheme referred to in part (a) of the Question.

Pending Cases in Jodhpur Bench of Cat

3069. CH. JAGDEEP DHANKHAR: Will the PRIME MINISTER be pleased to state:

- (a) the number of cases pending in the Jodhpur bench of Central Administrative Tribunal: and
- (b) the number of cases disposed of during the last one year in Central Administrative Tribunal, Jodhpur and Jaipur benches?

THE PRIME MINISTER (SHRI VISH-WANATH PRATAP SINGH): (a) and (b). The number of cases (excluding miscellaneous petitions) pending in the Jodhpur Bench of Central Administrative Tribunal as on 28.2.90 is 3,258. During the period from March, 1989 to February, 1990, Jodhpur Bench disposed of 648 cases (excluding miscellaneous petitions). The above figures are inclusive of cases of Jaipur where Jodhpur Bench holds circuit sittings.

Allocation for District Plans in Punjab

3070. BABA SUCHA SINGH: Will the PRIME MINISTER be pleased to state:

- (a) the amount allocated for District plans in the State of Punjab during the last three years;
- (b) whether there is any complaint of arbitrary allocation/utilisation of this amount by the District authorities; and
- (c) is so, the action taken against such authorities and to check it in future?

THE PRIME MINISTER (SHRI VISH-WANATH PRATAP SINGH): (a) The State Plan outlays allocated during the last three years for the District plans have been:

Nil in 1987-88, Rs. 5.70 crores in 1988-89 and Rs. 14.47 crores in 1989-90.

- (b) As informed by the State Government, no complaint relating to allocation of funds has been received.
 - (c) Does not arise.

Tools for Jaguar

3071. SHRI H.C. SRIKANTAIAH: Will the PRIME MINISTER be pleased to state:

- (a) whether tools are required to be indigenously manufactured for Jaguar;
- (b) if so, the number of the tools to be manufactured; and
- (c) how much saving in foreign exchange would be effected in their indigenous manufacture?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) to (c). 83186 tools have been indigenously manufactured and the estimated saving in foreign exchange is Rs. 43.2 crores. No more tools are required to be manufactured indigenously against current orders for Jaguar.

Minor Forest Produce Plantation

- 3072. SHRI GOVINDA CHANDRA MUNDA: Will the PRIME MINISTER be pleased to state:
- (a) whether hundred per cent central assistance was being provided to Orissa for minor forest produce plantation in tribal areas